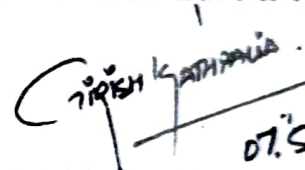


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In order to facilitate the process of charge back claims arising in respect of challans pertaining to all the Virtual Courts in Central District, Sh. Ashish Kr. Gupta, Reader in the Court of Metropolitan Magistrate (Traffic Virtual Court)-01, Central, Tis Hazari Courts, Delhi is hereby designated as Nodal Officer and is authorized to deal with such claims in respect of challans pertaining to all the Virtual Courts Central District (alongwith other duties to be assigned to him by the CMM, Central).

Further, Readers of Virtual Courts of Metropolitan Magistrates of (Traffic Virtual Court)-02 to 08, Tis Hazari Courts, Central, Delhi are designated to function as Link Nodal Officer/s to the Reader/Nodal Officer in the Court of Ld. MM (Traffic Virtual Court)-01, Central in numerical sequence.


07.5.22.

(Girish Kathpalia)

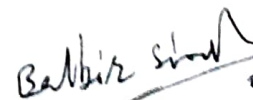
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 33849 - 866 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 07 / 05 / 2022
07 MAY 2022

Copy forwarded for information and necessary action to:

1. Ld. Officer-in-charge, Computer Branch, Central for further necessary action.
2. Ld. CMM, Central, THC, Delhi.
3. All the Ld. Metropolitan Magistrates of (Traffic Virtual Court)-01 to 08, Tis Hazari Courts, Central, Delhi.
4. The Personal Office of the Ld. Principal D&SJ, HQs, THC, Delhi.
5. The DDOs concerned for further necessary action as per rules.
6. The Manager, SBI, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Computer Branch, Central to do the needful accordingly.
8. The Branch Incharge, CMM Office, Central, THC, Delhi.
9. The Dealing Assistants, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The officials concerned.

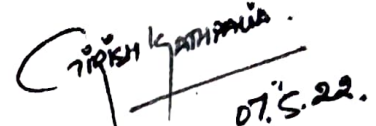

07/5/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II, Central, THC

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(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

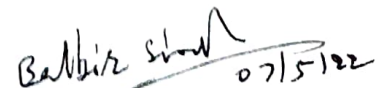
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